

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1181
TO BE ANSWERED ON 24TH JULY, 2017**

Hostels for Divyang

†1181. SHRI ALOK SANJAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has sanctioned funds for running student hostels under Sarva Shiksha Abhiyan for the students with special needs;
- (b) if so, the details thereof, State-wise during the year 2016-17; and
- (c) the details of the schemes of the Government for the education of the students with special needs who do not have higher secondary schools in their villages?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): Residential schools and hostels for children with special needs (CWSN) are within the administrative jurisdiction of Ministry of Social Justice & Empowerment. However, under Sarva Shiksha Abhiyan (SSA) funds amounting to Rs. 708.00 lakhs were sanctioned to the State of Madhya Pradesh for the existing hostels for CWSN during 2016-17.

(c): The Inclusive Education for Disabled at Secondary Stage (IEDSS) component of the integrated Rashtriya Madhyamik Shiksha Abhiyan (RMSA) aims to enable all students with disabilities completing eight year of elementary schooling, an opportunity to complete four years of secondary schooling (Class IX to XII) in inclusive and enabling environment. The scheme covers all children passing out of elementary school and studying at the secondary stage in Government, local body and Government aided schools, with one or more disabilities as defined under the Persons with Disabilities Act, 1995, and the National Trust Act, 1999 namely, (i) Blindness, (ii) Low vision, (iii) Leprosy cured, (iv) Hearing impairment, (v) Locomotor

disabilities, (vi) Mental retardation, (vii) Mental illness, (viii) Autism, (ix) Cerebral palsy and may eventually cover speech impairment, learning disabilities, etc.

Under student oriented component of the scheme, Rs. 3,000/- per disabled child per annum is provided for various component/items including provision of transport facilities, hostel facilities and escort allowance.
